

**GOVERNMENT OF INDIA  
ATOMIC ENERGY  
LOK SABHA**

STARRED QUESTION NO:238

ANSWERED ON:13.03.2013

PRIVATE SECTOR PARTICIPATION IN NUCLEAR POWER GENERATION

Semmalai Shri S.

**Will the Minister of ATOMIC ENERGY be pleased to state:**

- (a) the extent to which the private sector is participating in the supply of equipment and services for nuclear power generation in the country;
- (b) whether there has been any request from the private sector to enable them to participate in nuclear power generation as a major partner; and
- (c) if so, the details thereof and the reaction of the Government thereto?

**Answer**

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY)

(a) to (c) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO.238 FOR ANSWER ON 13.03.2013 BY SHRI S. SEMMALAI REGARDING PRIVATE SECTOR PARTICIPATION IN NUCLEAR POWER GENERATION

(a) The participation of the Indian private sector in the supply of equipment and services for nuclear power generation in the country has increased considerably over time. The Indian private sector manufactures several reactor components, equipments and systems, and provide services in core areas that include construction, fabrication and erection of equipment, piping, electrical, instrumentation, and consultancy, auxiliary and logistical services.

(b) The Federation of Indian Chambers of Commerce and Industry (FICCI) in its Working Group Report on Civil Nuclear Energy (2009), inter-alia, suggested certain amendments to the Atomic Energy Act, 1962 to enable private sector participation in nuclear power generation as a majority partner.

(c) For the present, the participation of Indian private sector in nuclear power generation projects will continue to be as per the existing provisions of the Atomic Energy Act, 1962. Private sector can participate in setting up of nuclear power plants as a junior equity partner.